

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 220 OF 2015

Dated: 2nd March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s. Tata Sponge Iron Ltd. Appellant (s)
Versus
Odisha Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Ashok Kr. Parija, Sr. Adv.
Mr. R.M. Patnaik
Mr. A. K. Sharma

Counsel for the Respondent(s) : Mr. Rutwik Panda
Mr. Anshu Malik for R.1

Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R.2 & 3

Mr. R.B. Sharma for R.4 & 5

ORDER

Learned counsel for Respondent Nos. 1, 2 & 3 seek three weeks time to file reply. They may file the same on or before 23.03.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 07.04.2016 after serving copy on the other side.

List the matter on **21.04.2016**.

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**